

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1597 OF 2008

ASHOK KUMAR SINHA

Appellant (s)

VERSUS

JAYA SINHA

Respondent(s)

(With office report for directions)

Date: 29/11/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
(In chambers)

For Appellant(s) Mr. Aditya Kr. Chaudhary, Adv.
Mr. Ugra Shankar Prasad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for appellant is granted a week's time to file proof of dasti service on the sole respondent.

(NAVEEN KUMAR)
COURT MASTER

(VEENA KHERA)
COURT MASTER